

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3828
ANSWERED ON:19.03.2015
SOCIAL AUDIT OF RURAL DEVELOPMENT SCHEMES
Ahlawat Smt. Santosh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is any provision for carrying out social audit of rural development schemes;
- (b) if so, the names of the schemes having such provisions as well as those where in such provision is not included;
- (c) whether any positive result have come out from the social audit of the rural development schemes;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) & (b): Yes Madam. Provision of social audit has been made in the programme guidelines of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Indira Awaas Yojana (IAY), National Rural livelihood Mission (NRLM) and Integrated Watershed Management Programme (IWMP). Social Audit of expenditure and works executed is a statutory commitment under the MGNREGA. In order to improve the Social Audits, a Special Project is implemented under which the Ministry is funding the deployment of social audit resource personnel up to District level.

(c) to (e): The social audit mechanism has enhanced awareness about the rural development programmes among the people and achieved transparency and accountability, resulting in proper utilization of funds and physical achievement of targets.